

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 166 of 2012

Dated: 17th December, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Delhi Transco Ltd. ... Appellant(s)
Versus

Delhi Electricity Regulatory Commission
& Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Prateek Dahiya
Mr. Ravi S.S. Chauhan for R.1
Mr. Vishal Anand
Ms. Awantika Manohar for R.2 & 3
Mr. Sakya Singha Chaudhuri
Mr. Anand Kr. Srivastva for R.4

ORDER

The learned counsel for the Delhi Commission and Respondent No.4 are filing the reply today after serving copy on the other side.

The learned counsel for Respondent Nos.2 & 3 is not filing any reply.

Post the matter for hearing on 18.01.2013. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member
ts/mk

(Justice M. Karpaga Vinayagam)
Chairperson